

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 1499/2022, IA 979/2022, IA 982/2022, IA 983/2022
IA 984/2022, IA 985/2022, IA 986/2022, IA 992/2022
IA 1098/2022 IA 1292/2022 IA 1476/2022 IN
C.P. (IB)/1029(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022**

NAME OF PARTIES: IA 1499/2022 Mr. Madhukar Pandey
V/s
Mr. Milind Kasodekar Liquidator For M/S Phadnis
Properties Limited

IA 983/2022 Dr. Kshatrapti Shivaji & Anr Vs.
Mr. Milind Kasodekar Liquidator (For M/s
Phadnis Properties Ltd)

IA 984/2022 Mona Kumar
V/s
Mr. Milind Kasodekar Liquidator (For M/s Phadnis
Properties Ltd)

IA 985/2022 Savita Jha Vs. Mr. Milind
Kasodekar Liquidator (For M/s Phadnis
Properties Ltd)

IA 986/2022 Anupam Singh Vs. Mr. Milind
Kasodekar Liquidator (For M/s Phadnis
Properties Ltd)

IA 992/2022 Sanjay Kumar Verma & Anr Vs.
Mr. Milind Kasodekar Liquidator (For M/S
Phadnis Properties Ltd)

IA 979/2022 Ishani Das Vs. Mr. Milind
Kasodekar Liquidator (For M/S Phadnis
Properties Ltd)

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**IA 982/2022 M/S Abhay Management Private
Limited Vs. Mr. Milind Kasodekar Liquidator
(For M/S Phadnis Properties Ltd)**

**IA 1098/2022 Mrs. T. Annapurna Vs. Mr.
Milind Kasodekar Liquidator (For M/S Phadnis
Properties Ltd)
IA 1292/2022 Khar Superstore Private Limited
Vs. Mr. Milind Kasodekar Liquidator (For M/S
Phadnis Properties Ltd)**

**IA 1476/2022 Mr. Bhaskar Sharma Vs.
Mr. Milind Kasodekar Liquidator For M/s
Phadnis Properties Limited
IN THE MATTER OF
Pramod Kapse and 17 Ors.
V/s
Phadnis Properties Ltd**

APPEARANCE :

FOR APPLICANT : Adv. Sinha Shrey Nikhilesh

FOR LIQUIDATOR : Adv. Avinash R Khanolkar

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016
ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **09.11.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

05.09.2022
AARTI

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)